

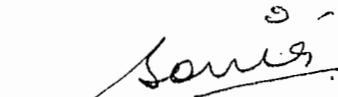
HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTICE

It is notified for the information of all concerned that the cases listed at **Sr.No.20 (SWP 280/2016) and Sr.No.137 (SWP 322/2018)**, on 20th May, 2019 before **Hon'ble Mr. Justice Dhiraj Singh Thakur**, in Court No.4, have **wrongly** been listed and shall stand deleted. This is so because the matter listed at Sr.No.20 is pending for service and matter listed at Sr.No.137 has been directed to be listed on 27.05.2019.

All concerned to note.

Dated: 20.05.2019.


Registrar Judicial
20/5/19